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26.10.2010

C.C.P. 7/2008 In O.A. 79/2007

Hon'ble Justice Shri Alok Kumar Singh, Member (J)

Hon'ble Shri S. P. Singh, Member (A)

Appl: Shri Praveen Kumar.

Resp: Shri S. Verma.

Concededly, the judgment and order passed by this Tribunal has now been complied with. Therefore, this contempt petition is finally disposed of. Notices are discharged.

S. P. Singh
Member (A)

Alok
Member (J)

v

*copy of order
dated 26-10-2010
recd
09-11-2010*